

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 9 of 2013 &
I.A. No. 62 of 2013**

Dated : 29th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Jamshedpur Utilities & Services Co. Ltd. Appellant (s)

Versus

Jharkhand Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant(s): Mr. S.R. Patnaik
Ms. Leeneshwari Makhijani

Counsel for the Respondent(s): Mr. C.K. Rai for JSERC

ORDER

We have heard the learned counsel for the Appellant as well as the Respondent. Preliminary Written Submissions have already been filed by the Commission.

The learned counsel for the Appellant is directed to file the comprehensive Written Submissions on or before 14.06.2013. Thereafter, the learned counsel for the Respondent is directed to file his reply Written Submissions on or before 01.07.2013 after serving copy on the other side.

Post the matter for further hearing on **16.07.2013.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**